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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.08.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 06.08.2025 will not be taken up. The next date of hearing will be notified later.

S. No. Case No. Name of the parties **Counsel for Counsel for Appellants** Respondents Comp. App (AT) Vijay Kumar Iyer Misha Shyel Trehan-R1 (Ins) No. 1410 of Vs. 2019 GTL Infrastructure Ltd. Part Heard With Charu Bansal 2. Comp. App (AT) Vijay Kumar Iyer K. Datta (Ins) No. 1503 of Shyel Trehan-R1 2019 GTL Infrastructure Ltd. Part Heard With State Bank of India Raunak Dhillon Shyel Trehan-R1 Comp. App. (AT) **3.** (Ins) No. 26-27 of Sumesh Dhawan-2020 GTL Infrastructure Ltd & RP Anr. **Part Heard** Comp. App. (AT) Union of India Saurav Panda-R1 4. Amit Mahajan Saloni Kulkarni-R2 (Ins) No. 733 of Vs. 2020 Shri Vijaykumar V. Iyer With GTL Infrastructure Ltd. Diya Kapur 5. Comp. App (AT) Shyel Trehan-R1 (Ins) No. 08 of Vs. Sumesh Dhawan-RP 2020 Vijay Kumar Iyer

With

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6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey-R2
7.	Comp. App. (AT) (Ins) No. 734 of 2020	With GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
8.	Comp. App. (AT) (Ins) No. 758 of 2020	With Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.	Maneesha Dhir	Salonee Kulkarni-R1 Harshita Choubey-R2
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
10.	Comp. App. (AT) (Ins) No. 822 of 2020	With  Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda Charu Bansal